SHRI ABID ALI: It is a tripartite delegation, not only a labour delegation. Government representatives, employers and employees all attend this session.

WOMEN EMPLOYED IN GINNING MILLS

*280. SHRIMATI SAVITRY NIGAM: *Will the Minister for LABOUR be pleased to state the number of women labourers employed in ginning industries?

श्रम उपमंत्री (श्री आबिद अली) : कपास धुनने और पेरने के उद्योग में महिला श्रमिकों की दैनिक औसत संख्या सन् १९५० में भाग क, ख और ग राज्यों में ४८,७९७ थी। सन् १९५२ में ९ क राज्यों और दिल्ली, अजमेर और कुर्ग में महिला श्रमिकों की संख्या ~~३७,०९७~~ ३७,०९७ थी।

†[THE DEPUTY MINISTER FOR LABOUR (SHRI ABID ALI): The average daily employment of women workers in the ginning and pressing industry, in Part A, Part B and Part C States, during 1950, was 48,797. During 1952, in 9 Part A States and Delhi, Ajmer and Coorg, 37,097 women workers were employed in the industry.]

श्रीमती सावित्री निगम : श्रीमन्, क्या मंत्री महोदय को यह विदित है कि इन जिनिंग इंडस्ट्रीज में जो स्त्रियां काम करती हैं उनको सीजन के दिनों में इतना काम करना पड़ता है कि कोई इंटर्वल या लंच आवर भी नहीं मिलता ?

श्री आबिद अली : अगर ऐसा होता है तो बहुत बेकायदा होता है, और इस बारे में हमें तफसीलात दी गई तो सख्त कार्रवाई की जायगी क्योंकि यह चीज फैक्टरी एक्ट के खिलाफ है।

†English translation.

श्रीमती सावित्री निगम : क्या इन्हें ओवरटाइम काम करने पर कोई ओवरटाइम वेजेज मिलते हैं ?

श्री आबिद अली : कायदे के लिहाज से देना लाजिमी है।

श्रीमती सावित्री निगम : श्रीमन्, क्या मंत्री महोदय यह बताने की कृपा करेंगे कि स्त्री और पुरुषों के वेजेज में क्या अंतर है ?

श्री आबिद अली : कुछ फर्क तो जरूर है। अगर किसी खास उद्योग के श्रमिकों के बारे में जानकारी चाहिए तो मेम्बर साहिबा को नोटिस देने पर हम रिपोर्ट प्राप्त करके यहां उपस्थित कर देंगे।

श्री कन्हैयालाल डी० वैद्य : क्या मंत्री महोदय को यह मालूम है कि पार्ट बी और सी राज्यों में जहां छोटी छोटी फैक्टरियां हैं उनमें स्त्रियों से आठ घंटे से अधिक काम लिया जाता है और अगर वे अधिक काम के लिये पैसा मांगती हैं या उसका विरोध करती हैं तो बदले में उन्हें नौकरी से निकाल दिया जाता है ?

श्री आबिद अली : अभी मैं जवाब में अर्ज कर चुका हूं कि अगर ऐसा होता है तो बहुत बेकायदगी होती है, और इस बारे में हमें जानकारी दी गई तो सख्त कार्रवाई की जायगी।

श्रीमती सावित्री निगम : क्या मंत्री महोदय ने सोशल वेलफेयर बोर्ड से जो "सोशल वेलफेयर" मैगजीन निकली है उसकी राय को देखा है कि उसमें साफ साफ लिखा हुआ है कि स्त्रियों को ओवरटाइम काम करना पड़ता है, उनको ओवरटाइम के लिए कुछ वेजेज भी ज्यादा नहीं मिलते और उनको लंच आवर में कोई छुट्टी नहीं मिलती ?

श्री आबिद अली : वही जवाब है जो इसके पहले दे चुका हूं।

श्रीमती शारदा भार्गव : स्त्रियों और पुरुषों के वेतन में फर्क क्यों रखा गया है ?

श्री आबिद अली : वेतन में फर्क कहीं कहीं मुनासिब हैं और कहीं नामुनासिब भी, क्योंकि काम और उद्योग अलग अलग किस्म के हैं ।

श्रीमती शारदा भार्गव : नामुनासिब क्यों हैं ?

(उत्तर नही मिला)

SUGAR MILLS IN INDIA

*281. SHRI T. R. DEOGIRIKAR: Will the Minister for FOOD AND AGRICULTURE be pleased to state:

(a) the total number of sugar mills in India;

(b) the annual production of sugar in those mills from 1949 to 1953;

(c) what is the quantity of sugar consumed in the country at present;

(d) the number of sugar mills proposed to be set up to make up the deficit in the production of sugar;

(e) the number of applications so far received for setting up new factories; and

(f) the number of applications so far sanctioned?

THE DEPUTY MINISTER FOR FOOD AND AGRICULTURE (SHRI M. V. KRISHNAPPA): (a) to (f) A statement giving the required information is laid on the Table of the Rajya Sabha.

Statement

(a) The total number of sugar factories in the country is 159, out of which about 25 have not been working regularly.

(b) The annual production of sugar during the years 1949-50 to 1953-54 was as under:—

Year	*Production in Lakh tons*
1949-50	9.79
1950-51	11.16
1951-52	14.98
1952-53	12.97
1953-54	10.01

(c) The present consumption of crystal sugar in the country is about 18 lakh tons a year.

(d) to (f). It is proposed to expand the existing production capacity of sugar industry by 4.5 lakh tons of sugar per year. The proposed increase is sought to be achieved partly by establishment of new sugar factories and partly by substantial expansions in the existing units.

Out of the 50 applications received for setting up new sugar factories, 23 have been recommended for the grant of Licences including two for setting up refineries. Licences have also been granted to 25 existing factories for carrying out substantial expansions. This expansion of the Industry will yield an additional production of 4.5 lakh tons sugar a year as shown below:—

	Lakh tons
Expansions in 25 existing units . .	1·54
21 new sugar factories. . .	2·08
Two sugar refineries . .	0·92
TOTAL	4 54

SHRI T. R. DEOGIRIKAR: May I know the reason why sugar production is going down from year to year? Is it not because of less cane crop or because of more gur production?

SHRI M. V. KRISHNAPPA: It is partly due to less cane crop in some areas because of floods and generally the production of sugarcane depended upon the relative prices of food grains and whenever the price of jaggery went up generally cane was diverted to jaggery conversion instead of supplying to the sugar factories. So in that way the production of sugar was reduced last year and this year we expect the production to go up.

SHRI T. R. DEOGIRIKAR: May I know whether any smuggling is suspected by the Government across the Pakistani Border?

SHRI M. V. KRISHNAPPA: No.

MR. CHAIRMAN: You don't proceed on suspicion, do you?